

HIGH COURT OF MEGHALAYA
AT SHILLONG

PIL No. 4 of 2020

Date of Order: 22.04.2020

The High Court of Meghalaya
Bar Association & Anr.

Vs. Union of India & 6 Ors.

Coram:

Hon'ble Mr. Justice H. S. Thangkhiew, Judge

Hon'ble Mr. Justice W. Diengdoh, Judge

Appearance:

For the Petitioner : Mr. S. P. Mahanta, Sr. Adv with
Mr. K. Paul & K. Ch. Gautam, Advs

For the Respondent(s) : Ms. A. Paul ASG for R 1
Mr. A. Kumar, Adv General for R 2-6

i) Whether approved for reporting in Law journals etc.: Yes/No

ii) Whether approved for publication in press: Yes/No

Per H. S. Thangkhiew, (J):

1. Case Record put up today.
2. This matter was taken up for hearing on 21.04.2020, after which this Court has fixed the next date for hearing on 25.04.2020.
3. However, due to inadvertence, the date fixed for the next hearing falls on a Saturday which is a non-working day of the Court.
4. This being the case, the next date fixed is now re-fixed.
5. Accordingly, matter stands adjourned to 05.05.2020.
6. List accordingly.

(W.Diengdoh)
Judge

(H.S.Thangkhiew)
Judge

Meghalaya
22.04.2020
“D.Nary- PS”